

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016**  
**&**  
**APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016**

**Dated: 23<sup>rd</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016**

**In the matter of:**

**GMR Kamalanga Energy Ltd. ....Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay for R-2

**APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016**

**In the matter of:**

**GRIDCO Ltd. ...Appellant(s)**  
**Versus**  
**GMR Karmalanga Energy Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee for R-1

**ORDER**

Mr. R.K. Mehta, learned counsel for Respondent No. 2 has filed reply in I.A. No. 189 of 2016 in Appeal No. 35 of 2016 after serving copy on the other side.

List these matters on **25.05.2016**.

**(I.J. Kapoor)**  
**Technical Member**  
mk/jp

**(Justice Ranjana P. Desai)**  
**Chairperson**